

(b) if so, what action Government propose to take in this regard?]

शिक्षा मन्त्रालय में राज्य मंत्री (श्री भागवत झा आज़ाद) : (क) जी हाँ।

(ख) भारत सरकार अध्यापकों की मांगों पर विचार कर रही है। इस समय इस मामले में कुछ कहना सम्भव नहीं है।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):
(a) Yes, Sir.

(b) The Government of India is considering the demands of the teachers. It is not possible to say anything in the matter at this stage.]

HOTEL USED FOR IMMORAL PURPOSES

1115. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Raj Hotel in Subzimandi Delhi is used for immoral purposes and that illicit liquor is also served there;

(b) how many times this hotel has been raided under the Immoral Traffic Act so far; and

(c) whether it is a fact that this hotel keeps illicit liquor in its godown in 9-R, Indra Market and if so, how many times this godown has been raided?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No complaint has been lodged with the Police of any such acts.

(b) and (c) In the current year this hotel was checked 16 times but no incriminating fact came to light. House No. R-9, Indra Market, Delhi is not a godown but is the residence of the proprietor of the hotel.

†[] English translation.

STAGNATION AMONG ASSISTANTS IN CENTRAL GOVERNMENT OFFICES

1116. SHRI RAM CHANDER: SHRI JAGAT NARAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the committee of Joint Secretaries appointed to go into the question of removing stagnation from amongst the cadre of Assistants in Central Government Offices, by introducing a new grade of Senior Assistants converting a certain percentage of the existing posts of Assistants into that grade, or otherwise has since submitted its report;

(b) if so, what are their recommendations; and

(c) if the answer to part (a) above be in the negative, what are the reasons for the delay in submitting the report and by when the report will be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. The Committee has submitted its report a few days ago.

(b) The Committee has not recommended introduction of a Selection Grade for Assistants.

(c) Does not arise.

CODE OF CONDUCT FOR LEGISLATORS

1117. SHRI RAM CHANDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have under consideration the question of evolving a code of conduct for Members of Legislatures in India for preservation of healthy democratic traditions in the country; and

(b) if so, what steps have been or are being taken to evolve such a code in consultation with the leaders of various political parties?